



NOTIFICATION NO. 1/2019  
DATED. 13.01.2019



GOVERNMENT OF TAMIL NADU  
PUBLIC (SPECIAL . A) DEPARTMENT

HIGH COURT OF  
JUDICATURE, MADRAS

**DISTRICT JUDGE (ENTRY LEVEL) DIRECT RECRUITMENT  
FOR TAMILNADU STATE JUDICIAL SERVICE**

Date of notification	13/01 /2019
Last date for submission of On-line Application	04/02/2019
Last date for remittance of fee through Bank	06/02/2019
<b>Tentative Schedule of Examination</b>	
Preliminary Examination (OMR Method) (Forenoon & Afternoon)	06/04/2019
Main Written Examination (Forenoon & Afternoon)	25/05/2019 & 26/05/2019
Viva-voce	Fourth week of June 2019

Online applications are invited, through [www.tn.gov.in](http://www.tn.gov.in) and <https://www.mhc.tn.gov.in> for direct recruitment to the post of District Judge (Entry Level) in the Tamil Nadu State Judicial Service under the Tamil Nadu State Judicial Service (Cadre and Recruitment), Rules 2007 as amended [hereinafter referred to as 'the Rules'].

**Note:-**

- (a) Applications submitted through [www.tn.gov.in](http://www.tn.gov.in) or <https://www.mhc.tn.gov.in> will alone be accepted and no other means/modes of application will be entertained.
- (b) Applicants are advised to read "the Rules", the detailed notification, instructions available in [www.tn.gov.in](http://www.tn.gov.in) or <https://www.mhc.tn.gov.in> issued for filling up of online application and guidelines for remittance of examination fee, thoroughly, prior to filling up of online application. The applicants shall ensure that they fulfil all the requirements of eligibility for

the post applied before filling up the online application.

- (c) Applicants must furnish all the relevant information called for. Furnishing of false and/or incomplete information shall lead to rejection of their application.

### **1. VACANCIES AND PAY SCALE**

Name of the post	Name of the service	No. of vacancies	Scale of pay
District Judge (Entry Level)	Tamil Nadu State Judicial Service	31 (Including vacancies arising out of creation of new courts / retirements)	Rs. 51,550 – 1230 - 58,930 – 1380 - 63,070+Allowances

The vacancies have been arrived as 31 (approximately) , following the guidelines given by the Hon'ble Supreme Court in Malik Mazhar Sultan vs U.P.Public Service Commission (2008 (17) SCC 703), for the cadre of District Judge (Entry Level).

### **2. DISTRIBUTION OF VACANCIES:**

The category wise breakup details, in respect of the vacancies, are as follows:-

Sl.No.	ROSTER POINT	NO. OF POSTS	Total Number of Post
1	GT	6	10 (3 Woman including 1 Woman HH)
2	GT(Woman)	2	
3	GT(PSTM)	1	
4	GT(Woman)(Hard of Hearing)	1	
5	BC	5	9 (3 Woman)
6	BC(Woman)	2	
7	BC(PSTM)	1	
8	BC(Woman)(PSTM)	1	
9	MBC&DC	3	6 (2 Woman)
10	MBC&DC (Woman)	1	
11	MBC&DC (PSTM)	1	
12	MBC&DC (Woman)(PSTM)	1	
13	SC (A)	1	1
14	SC	3	4 (1 Woman)
15	SC (Woman)	1	
16	ST (PSTM)	1	1
TOTAL		31	31